

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 222/AT/2024**

Subject : Petition under Section 63 of the Electricity Act, 2003 for Adoption of Tariff of 1500 MW Wind-Solar Hybrid Power Projects Connected to the Inter-State Transmission System (ISTS) and selected through a Competitive Bidding Process as per the guidelines dated 21.8.2023 of the Ministry of Power, Government of India as amended from time to time.

Petitioner : NTPC Limited

Respondents : ABC Cleantech Private Limited and Ors.

Date of Hearing : **26.9.2024**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

Parties Present : Ms. Shikha Ohri, Advocate, NTPC  
Shri Kartik Sharma, Advocate, NTPC

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the instant Petition has been filed seeking the adoption of tariff of the 1500 MW Wind-Solar Hybrid Power Projects connected with the inter-State Transmission System and selected through a competitive bidding process as per the Ministry of Power's Guidelines dated 21.8.2023. Learned counsel further submitted that in compliance with the direction of the Commission vide Record of Proceedings for the hearing dated 5.9.2024, the Petitioner has filed its additional affidavit dated 18.9.2024 furnishing the details/information as called for by the Commission. Learned counsel pointed out that none of the Respondents have filed any reply in the matter.

2. Considering the submission made by the learned counsel for the Petitioner, the Commission reserved the matter.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**